HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

Subject: Promotion of Head Assistants and Senior Assistants in District Judiciary of Kashmir Province.

ORDER

No: <u>596 f 2025/Ry</u> Dated: <u>24/04/2025</u>

Sanction is hereby accorded to the promotion of the following Head Assistants to the post of Section Officers in the Pay Level-7 (44900- 142400) and Senior Assistants/Data Entry Operator (SG) to the post of Head Assistants in the Pay Level-6B (35600-112800) in District Judiciary of Kashmir Division:

Section Officers Pay Level-7 (44900-142400)

S.No	Name & designation of employee.	Present place of posting	Post to which promoted	Effective date of promotion
1	Sh. Ishtiyaq Ahmad	Pr. District & Sessions	Section Officer	From the date
	Mahjoo,	Judge, Kupwara		of issuance of
	Head Assistant			order
2	Sh. Tufail Ahmad Dar,	Passenger Tax	Section Officer	From the date
	Head Assistant	Magistrate, Srinagar		of issuance of
				order

Head Assistants Pay level-6B (35600-112800)

S.No	Name & designation of employee.	Present place of posting	Post to which promoted	Effective date of promotion
1	Ms. Basharat Abdullah	Addl. Spl. Mobile	Head Assistant	From the date
	Senior Assistant	Magistrate (Munsiff		of issuance of
		Level), Pahalgam.		order
3	Sh. Umesh Kumar	Pr. Judge Family Court,	Head Assistant	From the date
	Sharma,	Srinagar.		of issuance of
	DEO (SG)			order

Note: Posting Orders of the promotees shall be issued separately. By Order of Hon'ble the Chief Justice.

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Principal Secretary to Hon'ble the Chief Justice

No:- 580-88/Pay-670 Copy to the

Dated: - 24/04/2025

1. Registrar General, High Court of J&K and Ladakh.

2. Registrar Vigilance, High Court of J&K and Ladakh.

3. Registrar Rules, High Court of J&K and Ladakh.

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4. Pr. District & Sessions Judge, Srinagar, Kupwara & Anantnag.

5. Presiding Officers of all the concerned Courts.

...... for information.

6. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.

7. Director Finance, High Court of J&K and Ladakh for information.

8. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same. 9. Order file.

15 **Principal Secreta**

Hon'ble the Chief Justice